

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4583
ANSWERED ON:19.12.2014
RECRUITMENT IN BANKS
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Will the Minister of FINANCE be pleased to state:

- (a) whether the Public Sector Banks (PSBs) have followed any policy for recruitment of bank personnel;
- (b) if so, the details thereof;
- (c) whether the Government has received complaints against any PSBs for violation of existing recruitment policy/ procedure; and
- (d) if so, the details thereof and the action taken by the Government thereon?

Answer

The Minister of State in the Ministry of Finance (Shri Jayant Sinha)

(a) & (b): The Public Sector Banks (PSBs) enjoy managerial autonomy in the matters related to Human Resources(HR) including recruitment of bank personnel and are competent to decide their policies in this regard with the approval of respective Board of Directors. Accordingly, PSBs undertake recruitment of staff to fill vacancies keeping in view the policies of Government on reservation and public employment as per their requirements depending upon business volume, business growth, staff strength, retirement, etc.

(c) & (d): In view of (a) & (b) above, the representations/grievances received, if any, are forwarded to the concerned PSBs for redressal.